

Government of Jammu and Kashmir  
Transport Department  
Civil Sectt. Srinagar/Jammu  
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**NOTIFICATION**

Srinagar, the 10<sup>th</sup> August, 2018

SRO. **341** In exercise of the powers conferred by sub-Clause (i) of Clause (d) of Sub-Section (1) of Section 67 of the Motor Vehicles Act, 1988, (Central Act No. 59 of 1988), and supersession of notification SRO-253 dated 20.06.2017, the Government of Jammu and Kashmir hereby direct the State Transport Authority to fix the maximum chargeable fare in respect of following types of vehicles as per the percentage of fare hike shown against each category:-

S. No	Type of vehicle	Fare Hike %
I	Big Buses (Stage Carriages)	8.25%
II	Medium/Mini Buses (Stage Carriages)	8.70%
III	Taxi/Maxi Cab (Bases Model Contract Carriages like; Sumo, Bolero, Tata Indica, Swift, Tata Winger, Tempo Traveler etc)	8.10%
IV	Taxi/Maxi Cab (Medium segment tourist Taxi/Maxi cab contract carriages like; Tavera, Scorpio, Qualis, Xylo etc.),	8.10%
V	Taxi/Maxi Cabs (Premium class tourist Taxi/Maxi Cab contract Carriages like Innova, Fortuner etc.),	8.10%
VI	Auto Rickshaw (Petrol Version)	6.60%
VII	Stage Carriages Viz Tata Magic (Auto)	8.70%

By order of the Government of Jammu and Kashmir.

Sd/-

(Dr. Assgar Hassan Samoon) IAS  
Principal Secretary to Government,  
Transport Department.

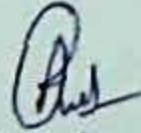
No:-TR-27/MVD/Passenger Fare/2017

Dated: - **10**-08-2018

Copy to the:-

1. Joint Secretary, Government of India, Department of Road, Transport and Highways Transport Bhavan, 1 Parliamentary Street, New Delhi.
2. Principal Secretary to Hon'ble Governor, J&K State.
3. Principal Secretary to Government, Finances Department.
4. Divisional Commissioner, Jammu.
5. Divisional Commissioner, Kashmir.
6. Commissioner/Secretary to Government, General Administration Department.
7. Secretary to Government, Department Law Justice and Parliamentary Affairs.
8. GOC, Northern Command, C/O 56 APO.
9. Inspector General of Police (Traffic), Srinagar.
10. Transport Commissioner, J&K Srinagar/State Transport Authority with request to give the notification wide publicity in print and electronic media.
11. Managing Director, JKSRTC Srinagar.

12. OSD to Advisor (G) to Hon'ble Government Transport Department.
13. Regional Transport Officer, Jammu/Kashmir/Kathua.
14. All ARTOs
15. Government Press, Srinagar for publication in extra ordinary issue of Government Gazette.
16. Private Secretary to Principal Secretary to Government, Transport Department for information of Principal Secretary.
17. In-Charge Website.



(Agya Anand)

Under Secretary to Government  
Transport Department.

